

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

120(ND)14  
CP No: 120(ND)14

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.08.2019**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal Vs. M/s Neel Padam  
Builders Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397-398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

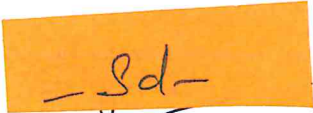
**Present for the Petitioner: Mr. Virender Ganda, Sr. Advocate with  
Mr. Anju Shah, Advocate**

**Present for the Respondent: Mr. Abhijit Mittal and Ms. Nandini  
Aishwarya, Advocates**

**ORDER**

Request for an adjournment is being made on behalf of the respondent on grounds that he has put in fresh appearance.

To come up for arguments on 27<sup>th</sup> September, 2019.

  
**(L. N. Gupta)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**